311 Re. Small Industries [RAJ Development

Shri Dipen Ghosh]

We are in the thick of the business. We can raise a point of order. (Interruption)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of order. My point of order is not connected with this, (Interruption)...

THE DEPUTY CHAIRMAN: It is connected with what?

SHRI YASHWANT SINHA: It is connected with what has happened in the House just now.

THE DEPUTY CHAIRMAN: No.

SHRI YASHWANT SINHA: Why not?

THE DEPUTY CHAIRMAN: I said, that matter is closed now. We are not going to discuss it any more. I am taking up the Small Industries Development Bank of India Bill, 1989. (Interruptions).

SHRI YASHWANT SINHA: I have to raise a point of order. (Interruptions).

SHRIMATI BIJOYA CHAKRA-VARTY (Assam): Madam, it is a very serious matter. The State Government is going to be destabilised...(Interruption).

THE DEPUTY CHAIRMAN: I gave my ruling on that. I don't know which language you understand. I do not know Assamese. If you like, I can speak in Hindi. होम पिनिस्टर ने स्पन्टाकरण श्रापक कहने पर दे दिया। श्रगर ग्रःप कोई नया लाए हैं ... (व्यवधान)... ठीक दे 別話で जव ब He is not here. He canot answer your question immediately. matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)....

DR. NAGEN SAIKIA (Assam) Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said that the press is coming up with fabricated news. But this letter has proved that the charges that we made are true. Every charge is true. Therefore, the matter should be taken seriously. (Interruptions).

श्री र म श्रवधेश तिह (बिहर) : उपसभापति महोदयं, मैं यह निवेदन करन चहत ह ...

उपसभापति : अप जो कुछ भी कह रहे है अप न रायणस्थमी जी चैयर पर बैठीं उन्हें परेश न मत कीजिए :

श्री र म अवधेश सिंह : यह हमकी परेश न करिते हैं .

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in the Chai...]

उपसभाष्यक महोदय, मैंने सभापति महोदय को सूचित कर दिया है कि बिह र में* ...,

SHRI YASHWANT SINHA: Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVE-LOPMENT BANK OF INDIA BILL, 1989—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar): Mr. Vice-Chairman, Sir, I rise to Support the Small Industries Development Bank Bank of India Bill, 1989. (Interruptions).

SHRI RAM AWADHESH SINGH (Bihar):*

^{*}Not recorded.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Whatever Mr. Ram Awadhesh Singh is speaking should not go on record. I have not given him the permission. (Interruptions)

SHRI KAMAL MORARKA (Rajasthan): For the last one hour, they have been holding the House to ransom. (Interruptions)...

SHRI YASHWANT SINHA (Bihai): Mr. Vice-Chairman, Sir, have you expunged what they have said? (Interruptions)....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You cannot raise it now. If you speak without my permission, it will not go on record. (Interruptions)....

Mr. Sinha, you know the rules and regulations. (Interruptions)...

SHRI KAMAL MORARKA:
Sir, kindly rule that whoever has spoken without the permission of the Chair, his remarks will be expunged. For the last one hour, the house has witnessed people speaking out of turn...(Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Prof. C.P. Thakur. (Interruptions).

श्री सुरेन्द्रजीत सिंह सह्त्वालिया (बिहर) : यहां श्रसम्य मत हों (व्यवधान) सम्प्रता की बात करों (व्यवधान) यह पालियां मेंट है ... (व्यवधान)

SHRI KAMAL MORARKA: Fhere cannot be different rules for different people. There is only one set of rules. You cannot have different rules for that side and this side.

श्री यश्रापंत सिन्हा श्रह्मको विकार्ड प्रर जाने से कोई नहीं रोक सकता है (क्यायान) प्रसन्ते प्राप्त भी नहीं (क्यायान) कोई रिकार्ड पर जाने से नहीं रोक सकता है। (क्यायान) THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Prof. Thakur, you please speak. (Interruptions). All of you, please take your seats. I am on my legs. Please take your seats. You can raise whatever point you want to raise after getting permission from the Chairman. Professor, please proceed.

SHRI YASHWANT SINHA! Mr. Vice-Chairman, we have to raise that point now and we have to take the ruling now.

THE VICE - CHAIRMAN (SHRI V. NARAYANASAMY): I have noted the point you have raised. I will convey it to the Chairman.

SHRI YASHWANT SINHA: We want your ruling now because you say what he is speaking will not go on record. If what Mr. Ratnakar Pandey and Mr. Ahluwalia have said goes on record, then what Mr. Ram Awadhesh Singh is saying must also go no record. How can you prevent that? Under what rule can you prevent that? (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Sinhaji, I am replying to your point. At the time when the issue was raised, you have not raised that point of order. Now he is raising that issue. (Interruptions).

SHRI KAMAL MORARKA A Madam Deputy Chairman was not in a mood to listen to us. (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Now I am telling you, you get permissi a from the Chairman. (Interruption 1)

SHRI RAM AWADHESM

Not recorded.

THE VICE-CHAIRMAN (SHRI NARAYANASAMY) thing spoken when I am sitting here, without my permission, will not go on record. Prof. Thakur.

PROF. CHANDRESH P. KUR: Mr. Vice-Chairman, Sir, you have allowed me. . (Interruptions). It is unfortunate that the Opposition is not... (Interruptions). Here is a histroric occassion when a new finance Bill has been introduced to create the Small Industries Bank of India for the benefit of small. (Interruptions) and the small farm section. opposition is adopting. .(Interruptions)...attitude in this regard. (Interruptions). This creation of ncise is calculated to create obstrue ions in passing this Bill so that the small farm may remain handicapped with regard to. (Interruptions)... their growth will be obstruc ed. It is a problem. (Interruptions)...I should like to go on record that if the Opposition interested in the growth of the industrial sector through the channels of promotion of small farms, it should cooperate and make its views on this particular Bill in a constructive way. Mr. Vico-Chairman, small is beautiful and this applies to the industrial sector as well. Within the industrial sector, the small sector has been doing. (Interrupt ions).

THE VICE-CHAIRMAN SHRI NARAYANASAMY): P ease wat.

SHRI KAMAL MORARKA: He cannot con inue his speech. t is farcical. You have to give your ruling on the point of order. 1.00 P.M

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY: One minute. When the issue was raised by Mr. Ratnakar Pandey and some other Members, when they spoke, the Deputy Chairwas in the I will convey the points which were raised now and the Chairman will take a decision on them.

AWADHESH SHRI RAM SINGH: This is not a ruling.

श्री राम अवधेश सिंह (उत्तर प्रदेश)ः उस समय सवाल खडा करना च हिए था, बीच में फिर इनको खड़ा करने का अधिकार नहीं है।

PAWAN KUMAR SHRI BANSAL (Punjab): Even if there was no specific permission, everything cannot, be now taken off from the record. A ruling now and prospec ive in nature does not held for anything that has taken place earlier. (Interruptions)

SHRI KAMAL MORARKA: Mr. Bansal is creating a new rule. I think you have to bring a 66th amendment to incorperate his rule. One rule for a ruling party member and a differem rule for Opposition Members.

SHRI RAM **AWADHESH** SINGH: (Interruptions)

PROF. CHANDRESH P. THAKUR: .. (Interruptions) ... terms of total outstanding small farmers account for 15 per cent .. (Interruption)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Ram Awadesh Singh, I have not allowed you. You cannot raise it... (Interruptions)

PROF. CHANDRESH THAKUR: It will be a welcome thing to know that Government has initiated measures..(interruptions)

श्री शगीम ग्रहमद तिहीकी (दिल्ली): म्राज फाइडे है ... (व्यवधान) माज जुमी का दिन है ह उस को एडजर्न करना चहिए । नमाज काटाइम है इसलिए नमाज के लिए छुट्टी देनी चाहिए।

SHRI YASHWANT SINHA! Mr. Vice-Chirman, you are a continuous institution. It makes no difference who sits in the Chair. 317 Re. Small Industries [11 AUG. 1989] Development

Bank of India Bill. 1989-discussion not concld.

Whoever sits in the Chair has to take into account everything that has happened. So you have to give a ruling. You cannot say that somebody else was siming in the Coair and therefore will convey to him or her... (Interruptions)

PROF. CHANDRESH P. **THAKUR** :.. (Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I cannot anything in this noise. (Interruptions)

SHRI PAWAN KUMAR BAN-SAL: Any person who is sitting in the Chair has to take the decision. (Interruptions)

CHANDRESH PROF. THAKUR:.. (interruptions).. Prcgrammes cannot suffice so far as the needs of the job-seekers are concerned. (interruptions). Growth be accelerated... rate must (Interruptions)

VICE-CHAIRMAN THE (SHRI V. NARAYANASAMY): I think you can continue afterwards...(Interruptions)...

CHANDRESH PROF. Sir. I will finish just THAKUR: now...(Interruptions)

VICE-CHAIRMAN THE (SHRI V. NARAYANASAMY): I think you can continue in the afternoon...(Interruptions)

PAWAN SHRI KUMAR Sir, he should be BANSAL: allowed to continue now because he is making a very good speech... (Interruptions)

SHRI KAMAL MORARKA: What speech? We could not hear an ything at all. (Interruptions)... We have got great respect for Mr. h akur...(Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think we can adjourn now. The House stands adjourned till 2-30 P.M. today.

> The House then adjourned for lunch at six minutes past one of the clock.

The House reassembled after lunch at thirty-three Mannes past two of the clock, The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

ANNOUNCEMENT REGARDING STATEMENT BY MINISTER

VICE-CHAIRMAN (SHRI V. NARAYANASAMY): There is an announcement. I have inform • Members that Mr. Rajesh Pilot, Minister of State of the Ministry of Surface Transport will make a statement at 5 o'clock today in connection with the removal of difficulties facing the implementation of the Motor Vehicles Act, 1988, and the Motor Vehicles Rules, 1989.

Now, we shall take up further discussion on the Private Manbers' Resclution by Shri P. N. Sukul. Mr. P.K. Kunjachen.

श्रीराम स्रवधेश सिंह : मैं इस सदन काध्यन खींचना 节궁 रहा ह कि इस सरक र का एक मंत्री ** (Interruptions)

VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Nothing should go on record.

SHRI RAM AWADESH SINGH:**

(Interruptions)

VICE - CHAIRMAN (SHRI V. NARAYANASAMY): You take your seat. Kirdly take, your seat. This is Private Members' business. do not interfere. Kindly take your seat.

SHRI RAM **AWADESH** SINGH: **

^{**}Not recorded